

In view of the circumstances mentioned in the affidavit and also the observation made by the High Court, we deem it fit to direct the Appellant to pay Rs.10,000/- instead of Rs.1,00,000/- as court fee.

Post the I.A. No. 210 of 2011 (Condone delay Application) on **22.09.2011.**

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS